

recognised as one of the most important felt needs of the country, next only to food. It is expected that outlays, which are yet to be finalised will reflect the emphasis placed on this vital sector of development.

Setting up of growth centres in Andhra Pradesh

@ 2941-B. SHRI T. CHANDRASEKHAR REDDY: Will the Minister of INDUSTRY be pleased to state:

fa) whether Government have taken any decision on the setting up of growth centres in the country;

(b) if so, what are the details thereof; and

fe) what is their number along with their locations which are likely to be set up in the near future in Andhra Pradesh?

THE MINISTER OF INDUSTRY (SHRI VISHWANATH PRATAP SINGH): (a) and (b) Government has decided to give Central Assistance for the Development of Infrastructural facilities in two identified growth centres in each No-Industry District. The Central Assistance will be limited to 1/3rd of the total cost for development of infrastructure in the growth centres subject to a maximum of Rs. 2 crores per district.

(c) As there is no identified No-Industry District in Andhra Pradesh, it is not covered under the scheme.

Unhygienic Conditions in DIZ Area, New Delhi

(§ 2941-C. SHRI HARVENDRA SINGH HANSPAL; Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether private scavengers spill all the refuse while sweeping dirt in

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the back lanes of 'D' Sector of D.I.Z. Area, Mandir Marg, New Delhi;

(b) whether the New Delhi Municipal Committee are likely to be given instructions to apprehend the culprits who intentionally create unhygienic conditions; and

(c) if so, when action is expected to be taken in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS AND IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI (MALLIKARJUN): (a) Yes.

(b) and (c) The information is being collected and will be laid on the Table of the Sabha!

12 NOON

FAREWELL TO MR. CHAIRMAN

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI). Mr. Chairman, Shri Mukherjee, honourable Members of the Rajya Sabha, I am glad to have this opportunity of saying a few words to join in the sentiments of this august House, but I rise with some sadness. We shall all miss Justice Hidayatullah.

Sir, you came to us after a distinguished legal and judicial career where you had attained the highest position. This dignity and long experience you brought to the Rajya Sabha. Initially you must have had a difficult time adapting to an environment of passion and noise, so different from the obedience of the court and the quiet companionship of Mother Nature on the golf course. But the training of a jurist juxtaposed with concentration and alertness so essential to score in golf make? an almost unflappable combination. So you soon found a close bond with the House. You have been not merely a

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distinguished Presiding Officer but also a guide, philosopher and friend to all of us, combining knowledge with humour and understanding. Even when your rulings may have been unpalatable to some on this side or on that side, they were readily accepted because of your fatherly and friendly manner. You deflated pomposity of an_v kind. If arguments became too heavy, you introduced lightheadedness, and if they were too flippant or superficial, you inducted the serious note which the subject deserved. Your apt quotations have enlivened the debates. Your witty remarks have often defused tension and brought harmony to the proceedings. I hope hon. Members will appreciate and will emulate your spirit of sportsmanship.

We all know what a store of entertaining anecdotes you had- and what a gracious host-you hav_e often been to Us and others. I- do not know if this j_s proper, but may I add that we should not under-estjmate the qualities of the lady behind the scenes. Shri Hidayatullah has been supported ably and with grace by his charming wife and with her encouragement of the arts, her concern for the handicapped and other interests, adds new dimensions to their life and activities.

On behalf of the Government and my party, an[^] on' my own behalf, I give our very best wishes to you, Sir, and to Shrimati Pushpa Hidayatullah. We hope that your gifts of mind and heart and your wide experience will continue to be at the serviee cf our people.

SHRI DIPEN GHOSH (West Bengal); Mr. Chairman, Sir, I join the Madam Prime Minister and all the Members of this august House to pay tributes to you in bidding farewell, also with heavy hearts. Sir, many a time in the past we desired your presence during the Zero Hour, but cur desire was seldom fulfilled. Today

that desire is being fulfilled, but we did not want it. Today's Zero Hour in real terms of meaning is 'zero hour', the sad hour in our parliamentary life with you, Sir.

Sir, some moments do come in one's life when one has to part company with others, however dearest one may be. As Poet Tagore said: "*Jete nahin deb'o, tobu ete dite haye*"

(Shall not let one go, yet has to do so). And today we are faced with that moment, the sad moment in our parliamentary life.

On' behalf of my party; the Members belonging to my party in the Rajya Sabha and on my own behalf, I bid you. Sir, farewell. Sir, your running commentaries often punctuated with wit and humour during the Question Hour might have at times caused discomfiture to both the questioner and the answerer and for which Members belonging to both the sides had to measure swords with you at times. But today I admit, Sir, that without that running commentary the Question Hour will appear to us a dull affair. Sir, with the passing away of our most illustrious colleague Shri Piloo Mody, wit and humour, which is also a real part of parliamentary life, was lost to a great extent; and with your retirement, Sir, there will be a real void. I hope that the incoming incumbent will try - to fulfil that part. But I concede that we will be missing that part of our parliamentary life with your retirement. Sir, on your retirement, T, therefore, wish you good health but also good humours.

In the end, sir, during the question hour many a time in the past to catch your eye we wanted you to turn on the left which also we could not get. But at least after your retirement I wish you will turn to the left.** .

With these, I pay tribute to J'ou, Sir. /

SHRI R. MOHANARANGAM (Tamil Nadu): Mr. Chairman, Sir, I fully associate with the sentiments that have been expressed now by our beloved Prime Minister.

We are assembled here today and specially have assembled during the last days of this session. And I hope that we would re-assemble here during the month of November. But we will be very badly missing our familiar and distinguished Chairman here. Sir, you have guided the deliberations of this House for the past five years with great dignity, impartiality, patience and understanding. When we fought with each other, Sir, especially during the question hour or on any discussions, you brought us to a peaceful atmosphere, and we stopped quarrelling with each other. Even though you will not be here in this House, Sir, the tradition which you have laid down in the House will definitely be cherished, remembered and definitely followed.

I express gratitude of our party and my personal gratitude to you, Sir, for the manner in which you have functioned, and you have been independent throughout your career. Sir, especially in the question hour when I was in the Lok Sabha, just by shouting I used to catch the eye of the speaker. Whenever he turned towards right, as Mr. Ghosh pointed out, I used to shout at the Speaker. Suddenly he would say, "Mr. Mohanarangam, put your question." But here, Sir, even though I used to shout along with my guru, Shri Vishvajit Prithvijit Singh, by just showing the size of the physical structure, we were not in a position to get your eye. Sometimes I used to ask my guru, Shri Vishvajit Prithvijit Singh, what we should do for this. He would say, "You just start, and I will back you." He is in that corner, and I am in this corner. When we both stood up and wanted to catch your eye, he could catch your eye but I could not because the size

of that gentleman is two-and-a-half times more than mine.

And, Sir, you are here for the past five years, we know, we go. Even if it is not a permanent post for us. We do not know what is going to happen to us even after two years. We are not going to be here permanently. Whenever we go out, whenever we debate on our democratic institutions, especially this upper House and Parliament, Sir, we will never forget you. We will definitely remember the guidance of our distinguished philosopher and guide. You have been the philosopher and guide and everything for us. We will remember your guidance throughout our lives.

SHRI M. S. GURUPADASWAMY (Karnataka): Mr. Chairman, flattery is the food of the lesser men, and it is a cheap device of courtiers. But it will be lack of our culture if we do not recognise greatness in man. Our culture, our traditions are great. Whatever may be our internal struggle this nation and people have not failed to recognise greatness and virtues in men. They have set an example to other countries of the world in establishing this tradition. Sir, moments arise in the life of man when we have to bid good-bye and bid farewell, however, it is sad, painful and poignant may be. Such a moment has come in the House today. With a heavy heart; with a profound feeling of distress and sorrow mixed with respect, love and goodwill we are telling you good-bye.

Sir, it is Shakespeare who said: Some people are born great, some people achieve greatness, but some others have greatness thrust on them. In your case, Sir, you were not born great nor greatness was thrust on you. But you achieved greatness by your honesty, your integrity and your selfless service and dedication to ideals and values. Sir, the entire House will agree with me, perhaps that the lives

of great men remind us that we can make our own lives great. By your action and precept, you have achieved, sublimity and nobility which every one of us is proud and about which we are all happy.

May I say that you associated with this august House during one of the stormiest periods in our history and one of the most trying times. You presided over the deliberations with great tact, dignity and poise? On occasions when tempers ran high and passions ruled this House, your wit, and humour, always restored calm and tranquility. Sir, you have endeared yourself to all of us in the House by setting high standards and high values. We will remember you always with great affection and love.

I associate myself sincerely with the Prime Minister and others in wishing you very well in your life and in bidding you very warm farewell.

Before doing that may I quote a few lines from John Wesley. I always remember these lines. They are dear to my heart. I think these lines are very relevant on this occasion:

"Do all the good you can, by all the means you can, in all the ways you can, in all the places you can, at all times you can, to all the people you can, as long as ever you can."

Thank you, Sir, Goodbye.

श्री लाल कृष्ण आडवाणी (मध्य प्रदेश):

माननीय सभापति जी, पान मंची जी ने जो विचार, जो वाक्यांश प्रकट की है, श्री दीन दयाल जी, श्री मोहन गंगुली जी, श्री गुरुदत्तजी जी ने जो उदाहरण प्रकट किए हैं, मैं उनसे अपने को प्रसन्न करता हूँ।

श्रीमान, सदन में ऐसे बहुत सारे वकील होंगे जिनका आपने यांचे गायद कोर्ट में हुआ होगा, हाई कोर्ट में हुआ होगा, सुप्रीम कोर्ट में हुआ होगा, न्याया-

धीश के नाते आपसे सम्पर्क हुआ होगा। लेकिन इस सदन के अधिकांश सदस्यों का सम्बन्ध आपसे सभाध्यक्ष के नाते ही हुआ। श्रीमान, हाउस आफ कामन्स के सभाध्यक्ष को स्पीकर कहते हैं और स्पीकर शब्द का अर्थ चाहे बोलने वाला हो, लेकिन कहावत यह है—

—that the Speaker is the member of the House who speaks the least.

यह कहावत और यह उक्ति हाउस आफ कामन्स में भी अब वहाँ तक लागू होगी, मैं नहीं जानता। लेकिन हिन्दुस्तान के विद्वान-मण्डलों में शायद किसी सभाध्यक्ष के लिए इसके अनुसार चलना सम्भव नहीं होगा। काफी परिवर्तन हो चुका है उस जमाने में जब यह बात हाउस आफ कामन्स के लिए कही गई होगी। इस समय विद्वान-मण्डलों का जैसा वातावरण है, उस वातावरण में अगर सभाध्यक्ष के अन्दर गुण जांचने हों तो वे ही गुण होने चाहिए जो हमने पिछले पाँच वर्षों में आप में पाए। एक संस्कृत पुरुष, शालीनता, एक विद्वान की पंक्ति बुद्धि जो इस बात का विवेक कर सके कि कब गंभीरता से बात करनी चाहिए और कब विनोदपूर्ण बात करनी चाहिए और सबसे बढ़कर एक न्यायाधीश की निष्पक्षता, ये जो गुण एक सभाध्यक्ष में होने चाहिए, वह आपमें हमने इतनी मात्रा में पाए कि हम भूल नहीं सकते।

मैं समझता हूँ कि राज्य सभा के सभाध्यक्षों का जब स्मरण किया जाएगा तो जिस प्रकार से सबसे पहले सभाध्यक्ष डा. सर्वलक्ष्मी राधाकृष्णन को स्मरण किया जाएगा, वैसे ही जस्टिस हिबामतुल्ला को भी याद किया जाएगा।

अगर मैं गलती नहीं कर रहा हूँ तो आप ही के मैमोरियस में एक वीज मैंने शायद पढ़ी थी जिसमें आपने किसी

[श्री लाल कृष्ण अडवाणी]

कलाकार का जिक्र किया था जो किनी व्यक्ति का चरित्र जानने के लिए, उसका निर्णय करने के लिए उसके चेहरे को देखता था। आपने उस पर टिप्पणी करते हुए कहा कि मैं जब न्यायाधीश था तो चेहरे के आधार पर मैं निर्णय नहीं कर सकता था और मुझे तो पीनल ला को ही ह्याल में रखना पड़ता था। न्यायाधीश के नाते आपका वह कथन सही था। मैं इतना ही कह सकता हूँ कि यहां पर भी सदन में निर्णय करते समय आप चेहरे नहीं देखते थे। मैं दीपेन घोष की बात से सहमत नहीं हूँ, आप दिशा भी नहीं देखते थे कि लैपट है कि राइट है।

मैं अपनी ओर से, अपने दल की ओर से हृदय से आपके प्रति शुभकामनाएं प्रकट करता हूँ और प्रभु से प्रार्थना करता हूँ कि आप दीर्घायु हों और जहां पर भी हों, इसी प्रकार से देश को सेवा करते रहें।

श्री बॉरेन्द्र वर्मा (उत्तर प्रदेश) :
आदरणीय सभापति जी, माननीय प्रधान मंत्री जी ने, विरोधी दलों के अन्य नेताओं ने आपके प्रति जो सद्भाव और विचार प्रकट किए हैं, मैं अपने आपको, अपने दल को उससे सम्बद्ध करता हूँ।

मान्यवर, समाचार-पत्रों में तो पढ़ता रहता था, लेकिन पिछले कुछ महनों में सदन की प्रासङ्गिक के संचालन में जिस निष्कृता, यत्नयता, हाजिर-जवाबी और दूर-अवेगं का परिचय आपने दिया है, उसके मैंने ही नहीं, हर किसी ने प्रशंसा भी की है और प्रशंसा ही करेगा। अन्तर्राष्ट्रीय न्यायाचारियों में न्यायभूमि का हेतुयत्न से और चैयरमैन इस माननीय सदन के नाते, आपने

सदैव चेहरे पर मुस्कान रखते हुए जिस हाजिर जवाबी और योग्यता का परिचय दिया है, उसकी पुनः प्रशंसा करता हूँ और परम पिता परमात्मा से प्रार्थना करता हूँ कि वह आप को स्वस्थ रखते हुए दीर्घायु दे और आपका समय इस देश की उन्नति, देश के उत्थान और समाज में साम्प्रदायिक एकता, देश की एकता में किसी न किसी प्रकार आपके विचार, आपकी योग्यता और आपकी लेखनी इस समाज की और देश की, आखिरी समय में भी सेवा किसी न किसी प्रकार करती रहेगी। इन शब्दों के साथ पुनः हृदय से आपके कार्यों की प्रशंसा अपने और अपने दल की ओर से करता हूँ।

SHRI M. KALYANASUNDARAM (Tamil Nadu): Mr. Chairman, the honourable Prime Minister in her short and sweet speech worthy of the occasion, has paid all the compliments to you without exaggeration. I cannot add to it. It is said of the presiding officers that the presiding officer is not the master of the House, he is the servant of the House; he has neither eyes to see nor ears to hear except as directed by the House. But in your case, you have adorned the seat with a dignity and authority of your own, and the rulings that you have given, especially the rulings you have given on some of the privilege motions, are worthy of entering the pages of parliamentary history.

Although it is said that the Speaker is one who speaks the least, you had made the Question Hour very lively and I wonder whether, without you, the Question Hour will be what it used to be. You have helped us, you have helped the Ministers in answering questions, by your rich experience and wide knowledge. Although we will be missing you physically, we will be remembering you and all your rulings which will be

vibrating in this hall for years to come. We cannot forget you. Even after you retire, you will be with us. We will carry your memory with us always. Before you, eminent men like Dr. Radhakrishnan, Shri V. V. Giri, Dr. Zakir Hussain, had occupied this seat. But you have won a unique place. On behalf of myself and on behalf of my party I convey my best wishes and regards and pray for your long life, and I hope even from outside you will continue to be a guide, friend and philosopher to all of us.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): Mr. Chairman, I join the honourable Prime Minister and my other friends on this side in paying my highest regards and tributes to you *on* behalf of myself and on behalf of my party on the eve of your laying down this high office. Sir, you have enlivened the proceedings of this august House by your characteristic humour and guided its deliberations with a judicial approach which you had the occasion to cultivate in your long and chequered career as a Judge.

Sir, there might have been occasions when some of us might have caused you irritation and annoyance. That was only in the course of discharge of our duties as members of the opposition which is destined to play the role of a watchdog in a democracy. So, that is all part of the game.

Sir, all of us hold you in high regard and will cherish for long our association with you in this House. May God give you many more years of service to the nation.

Sir, I hope you would not be tempted to sit and read in a relaxed atmosphere after your laying down the office, but will continue to take interest in the national affairs and will give us benefit of your valuable advice on the various developments that may be taking place in this country from time to time. May I also hope that you will not hesitate to

raise your voice, however feeble it is, whenever aberrations take place in the national political scene.

I once again thank you and convey our warm regards to you and sincere appreciation of the way you have conducted the deliberations of this House. We wish you long life and prosperity.

SHRI MURASOLI MARAN (Tamil Nadu). Mr. Chairman, it has been our privilege to have you as the Vice President of India and the Chairman of the Rajya Sabha. The fact that you had been elected as the consensus candidate shows the trust and confidence we all have in you, cutting across party affiliations. Because as the former Judge of the High Court, and the Chief Justice of India you were accustomed to people talking only sense, sometimes you might have felt uncomfortable here because this is a different place. Sometimes we would have created problems for you and tested your ear-drums. But you have taken all these in a lighter vein.

Sir, we could never forget the parties and the repartees exchanged between you and the late lamented P. V. N. Mody. Once when the West Indies Cricketer Marshall was getting runs and when an Hon'ble Member was making an uncomfortable situation here, you said jocularly: Look, Marshall is here.

Sir, I would never forget that when, ever as Vice President, you visited States, you would be outside Hindu temple, waiting for your wife who went inside to offer prayers to the Hindu God. I would say that more than anything else you are a symbol of our nation; you are a unique symbol of secularism and Hindu Muslim unity. If only some of our Hindu and Muslim youths follow your example of inter-religious marriages, there would be no communal problem and there would be no Biwandis at all. I wish our youngsters will follow your example.

[Shri Murasoli Maran]

Sir, on behalf of the DMK Party on my own behalf, I share the sentiments expressed by the Hon'ble Prime Minister and wish you well. We do hope that your services will be always available to the people of India as an elder statesman and outstanding jurist.

'SHRI S. W. DHABE (Maharashtra): Hon'ble Chairman, Sir, the moment of parting are always sad. I agree with the sentiments expressed by Hon'ble Prime Minister and the leaders of the Opposition. Sir, you were unanimously elected as Vice-President in 1970. The unanimous election of the Chairman of this House is a rare privilege and honour. You have enhanced the prestige of this high office by your Judicial insight and courteous behaviour. During the excited question hour, also you maintained cool atmosphere by your light hearted and humorous interventions. Parliamentary proceedings cannot be effective without patience and capacity to withstand criticism. You have given many historical rulings from your august seat. The key of your success as the presiding officer of this August House can be traced to the background of your life. I am glad to recall—that you were educated at Nagpur, the place from where I come. Your wife Smt. Pushpa Hidaytulla also hails from the same city. You served as Justice of Nagpur and Madhya Pradesh High Courts. And then you were elevated to the highest post of Chief Justice of Supreme Court. You have done commendable service in social and educational fields as well. I am proud that I was your student in the Law College Nagpur. There, your popular name is 'Hadi'. Very soon you are going to retire as the Vice-President of India. I offer my best wishes to you Sir, for a happy retired life. I would like to recite Marathi Couplet with variation "Tumhi Atna Vivruti Hota, Ameha Ram Ram Shyama".

•English translation of the original speech delivered in Marathi.

The role of your wife in the success of your public life is very significant. You are very dear to your friends and others in Nagpur. I once again offer my best wishes for a very happy, prosperous retired life on my own behalf and on behalf of my party. Mr. Chairman Sir, I am very grateful to you—we shall never forget that by your gracious decisions our Group, the United Opposition of members is recognized in this House. It consists of Cong (S), National Conference, Forward Block, R.S.P. Janwadi Rashtriya Congress, N.N.D.P. etc. and independent Members. And because of this recognition we could take an effective part in the proceedings of the House. On behalf of all of them, I wish you happy and prosperous life, and—

AN HON. MEMBER: You have not mentioned any party.

SHRI S. W. DHABE; Yes, also on behalf of the Indian Union Muslim League, I wish you a happy and prosperous future after retirement and bid you farewell.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Sir, while associating myself with the sentiments expressed by our hon. Prime Minister, I start with a couplet of Iqbal:

نگاہ بلند - ستون دل نواز جان پر سوز
یہی ہے رخصت سفر میرا رواں کہلئے

I think no better tribute can be paid to you, Sir, than through this couplet.

Sir, during your tenure of office, all of us, either from that or this side, have been impressed by your impartiality. 'Impartiality' is a word very often used by very many people. Not only impartiality must be shown but it should appear to have been shown. You have shown it and demonstrated it in this House during your tenure of office.

Sir, on two occasions I remember when very ugly situations were saved by you. My leader, Mr. Dhabe, has

already said that there was a lot of confusion for the Chair as well as the Members because under the Rules of Procedure not less than five people are recognized as a group and everybody who did not come within the orbit of this rule wanted to speak and gave his name. This caused embarrassment to the Chair as well as to the Members. You found a way: You did not flout the Rules but at the same time made us sit together so that we can get more time and contribute to the proceedings in this House. The other incident I remember, Sir, is when I, on an occasion, demanded a Division in this House which was not granted and there was some controversy and the Bill was passed. Next day the matter came up to you, Sir. You defused the situation in such a manner that all of us of the Opposition side could not do anything about it.

We shall really miss you, sir.

On my own behalf and on behalf of the All Jammu and Kashmir National Conference, I extend to you, Sir, our best wishes for a happy life after your retirement from the Chairmanship of this House.

Sir, in this connection, I end my speech with another couplet by Amir Khusro, though he said it in an entirely different context and for a different occasion. When I recite this couplet, I represent the entire House.

من تو شدم تو من شدی
 من جان شده تو تن شدی
 تا کہی نگدید بعد ازین
 من دیگرم تو دیگرى -

We became you, you became us

We were the life, you were the
 body

So that nobody tells us hereafter
 That we are different and you are
 different.

With these words, I wish you best of luck.

1056 RS—8

SHRI KHUSHWANT SINGH (Nominated): Sir, I am honoured to pay my own personal tributes and of those of my colleagues who have been nominated to this House.

I have known you in three different capacities. You may not recall the first time when I met you when you were the Chief Justice on the day you passed the judgment on Lady Chatterley's Lover. I was somewhat dismayed by your judgment because you struck this novel, which by all standards is a secondary novel, not for its being secondary, but for its being obscene. To my way of thinking, it was a petty childish judgment. Therefore, when I knew you in your second capacity as a man of letters, I was somewhat reluctant to read these books. I thought that a man who could write Lady Chatterley's Lover obscene cannot write very much about himself. I was very pleasantly surprised at the wide range of topics that you dealt with in your Memoires, on history, literature, art, nature and all.

And the third capacity in which I have had the honour of knowing you is as Vice-President and as Chairman of this House. Sir, you have displayed infinite patience. I have seen you facing a barrage of running commentaries by my late friend, Pilo Mody, being heckled by Rameshwar Singh and Mr. Jha and in this session by the doughty characters like J. K. Jain on one side, Suresh Kalmadi on the other side, Mr. Vishvajit Prithvijit Singh here and not to say the least, by the three doughty ladies, Usha, Monika and Saroj. You have been able to do this by your infinite patience and your wit which have always defused all tense atmosphere.

Mr. Chairman, Sir, I do not know whether our paths will cross again. You move in different hemispheres than what we move in. Time is a great eraser of memories. The waves with their little white bands erase the footprints on the sand, the tide rises,

[Shri Khushwant Singh]

the tide falls. But you have not left your footprints on sand. You have left your footprints on our minds. I can assure you that for years to come we will remember you, for nothing else except that you are amongst the greatest gentlemen that I have had ever occasion to meet and a gentleman has become a very rare commodity in the world today. Thank you.

SHRI SURESH KALMADI (Maharashtra): Sir, on behalf of back-benchers on this side and on that side, I wish you well. You have been very kind to us.

श्री उपसभापति : आदरणीय सभापति जी, माननीया प्रधानमन्त्री जी और सदन में अन्य दलों के माननीय नेता साधियों ने आपके प्रति जो उदात्त विचार प्रकट किये हैं, आपके गुणों की सराहना की है मैं उससे अपने को सम्बद्ध करता हूँ। मेरा इसलिए भी आपसे अत्यन्त निकट का सम्बन्ध रहा क्योंकि आपके पूर्वज वाराणसी से ही आते हैं और आपका वाराणसी से बहुत ही निकट का सम्बन्ध रहा। आपने वहाँ कई बार जाकर के अपनी पैतृक सम्पत्ति को एक विद्यालय चलाने के लिए समर्पित किया और उसकी नींव रखी। आपको यह जानकर प्रसन्नता ही होती है कि वह विद्यालय आज बहुत अच्छी प्रकार से चल रहा है। आप जब एक साल इस सदन के सभापति रह चुके, उसके बाद मुझे आपके साथ उपसभापति की हैसियत से काम करने का मौका मिला और उस कार्य काल में आपका जो स्नेह और विश्वास मुझे प्राप्त रहा, उसे मैं कभी भुला नहीं सकता। आपने उन तमाम बहुत से कार्यों को करने का दायित्व मेरे ऊपर समय-समय पर दिया जो सर्वदा शायद सभापति ही करते रहे और विशेष करके कुछ संकट काल में जब आप मुझे छोड़कर चले

जाते थे जिसे शून्य काल कहते हैं तो उस समय की मेरी स्थिति पर आप स्वयं कभी-कभी चिंता प्रकट करते थे और कहते थे कि किस प्रकार से आपको लोगों ने परेशान किया था आपने उनको किया। लेकिन इतना मैं जरूर कहूंगा कि उस काल में भी मैं जो कुछ कर सका था करता रहा वह आपके विश्वास के आधार पर ही कर सका। आपने सदैव मेरे द्वारा किये हुए कार्यों अथवा आप द्वारा नियुक्त जो हमारे बाइस चेयरमैन के पैनल के माननीय सदस्यगण हैं, उनके कार्यों की, सदैव सराहना की और उनको पूरा आपने सहयोग दिया।

विशेषाधिकार के मामलों में, मान्यवर आपके निर्णय इस सदन के लिए ही नहीं बल्कि विशेषाधिकार के जब कभी कोई पेचीदे मामले उठाये जायेंगे तो वे मार्गदर्शक सिद्धांत सिद्ध होंगे। आपने अपनी फक्तियाँ, अपनी उक्तियाँ और हल्की-फुल्की चुटकियाँ लेकर बड़े-बड़े गम्भीर-गम्भीर मसलों को सदन के अंदर ही निपटा दिया और आपने ऐसी चुभती हुई बातें कहीं जो उन लोगों को बहुत दिनों तक याद रहेंगी जिन्होंने आपके विशेषाधिकार के विवाद को बढ़ाया था उस पर आपकी टिप्पणी को मांगा था। आपका पारदर्शी व्यक्तित्व सदैव हम सबके लिए मार्गदर्शक रहेगा और आपके पारदर्शी व्यक्तित्व ने इस पद की गरिमा को बहुत ही बढ़ाया और सुशोभित किया है।

साथ ही मैं आपकी पत्नी श्रीमती पुष्पा जी के प्रति भी आभार प्रकट करना चाहता हूँ कि यहीं पर ही नहीं आपके घर का दरवाजा भी हमेशा मेरे लिए खुला था। जब भी मैं चाहता था, जाता था और जो आवभगत और स्नेह उनकी तरफ से मिलता था वह भी मेरे लिए अमूल्य निधि है।

मान्यवर, आपने इस पद को ही सुशोभित नहीं किया बल्कि आपने इस देश के सर्वोच्च पद राष्ट्रपति के पद को भी कुछ काल तक सुशोभित किया। वहाँ रह कर आपने जो कार्य किया है वह सदैव ही एक आदर्श प्रस्तुत करता है। आपका जीवन बहुत ही व्यस्त रहा। इस काल में भी इस पद पर रह करके आपने कितनी पुस्तकों का लेखन किया, सम्पादन किया। हमारे संविधान की बहुत ही महत्वपूर्ण पुस्तकों का आपने सम्पादन किया है। वे हमेशा के लिए बहुत ही लाभदायी सिद्ध होंगी। आपकी "माई ओन वासवेल" पुस्तक के दूसरे खंड को लिखने का आश्वासन आपने हम लोगों को दिया है और मैं समझता हूँ कि जब वह पुस्तक आयेगी तो उसमें हम सबके चेहरे आपके आँखों में दिखाई देंगे। शायद कुछ के चेहरे सीधे दिखाई दें और कुछ के चेहरे वैसे दिखाई दें लेकिन उन सबमें एक आनन्द की लहर जरूर फैलती रहेगी।

मुझे विश्वास है और मैं जानता हूँ कि आपने इस पद को केवल राष्ट्र की सेवा की भावना से स्वीकार किया। उसके पीछे केवल यही भावना थी। यह भावना, सदैव, जहाँ भी आप रहेंगे, आपके साथ रहेगी और आपका जो मार्गदर्शन है, आपके जो विचार हैं वे हम सबको हमेशा उद्वेलित करते रहेंगे। हम सब आपको सदैव इसी प्रकार से याद करेंगे कि आपने सदन में रह करके जिस प्रकार कार्य किया हम कोशिश करेंगे कि उसी प्रकार से काम करें।

मैं अपनी ओर से और हमारे जो वाइस चैयरमैन पैनल के हैं, उन सबकी ओर से आपका बहुत आभार प्रकट करता हूँ और ईश्वर से प्रार्थना करता हूँ कि आप का जीवन स्वस्थ और दीर्घ हो जिससे आप और अधिक से अधिक सेवा कर सकें।

THE LEADER OF THE HOUSE (SHRI PRANAB KUMAR MUKHERJEE); Mr. Chairman, Sir, I associate myself with the sentiments expressed by the Prime Minister and distinguished leaders of the various groups just on the eve of your laying down this high and august office.

Sir, it reminds me of the day when you just assumed the responsibility, not as the Vice-President of India, but as the Chairman of this House; rather you initiated your functioning as the Chairman in January 1980. While responding to the felicitations you said: "I would like to adjust myself with the new environment". Perhaps, I can say without any fear of contradiction, Sir, that you have not only adjusted but, perhaps, you have adjusted to the extent which one of us did, as you came from a totally different environment.

We received guidance and direction from you when the situation demanded, as has been pointed out by some of my colleagues, as part of the game. Sometimes it happened, tempers in the House ran high. More heat is generated than light, and just at that moment comes your sparkling wit and spontaneous humour.

I am told, and I do believe, that both literature and law are equal to you; but I don't know which is your first love. If somebody reads your memoirs, he will come to the conclusion that literature is your first love or, if somebody just goes through the judgements—some of them historical judgements—he will come to the conclusion that law is your first love. I leave it to the judgement of the posterity. But here I would like to say one thing that you have disproved your most favourite author, Shakespeare whom very often you have quoted. In one place, Shakespeare said, 'When age fe in, wit is out'. But, Sir, in your case, you have disproved it at the age of 79, that despite age, wit is in, not out.

Sir, we had the privilege of functioning under your benign stewardship. During the 5-year tenure as

[Shri Pranab Kumar Mukherjee] Chairman of this House you have institutionalised a part of the rules. The rules which required a thorough revision, were done under your direction; certain new modes of raising discussion were introduced, and I have no doubt, as some of your illustrious predecessors are still remembered and will be remembered in future shaping the scope and areas of discussion on the floor of this House, your rulings and your observations and your efforts to institutionalise some of these things will be remembered in future.

Once again, Sir, I express my gratitude to you personally. It may be the coincidence or synchronisation, incidental or whatever it may be, that during the full tenure of your Chairmanship, I happened to be the Leader of this House, and I do admit, as the Leader of the House, sometimes I did not come up to your expectations or up to the expectations of the Members. But always you gave me the right type of advice, wise counsel, which helped me and my colleagues to discharge our duties in a better manner.

I wish you sound health, long life and I have no doubt, wherever you be, whatever you do, you will continue to contribute your oar to the betterment of our country. Thank you.

MR. CHAIRMAN: Madam Prime Minister, Leader of the House, my colleague Mr. Shyam Lal Yadav and the leaders of the different parties in the House: I part with you with heavy heart but also with a certain relation that I shall be now joining my family from which I have been separated for five long years. You probably do not know that when the vacancy came, the first offer came from the Prime Minister for me to stand in election. Unfortunately, I do not contest elections because I felt that after being a judge for 25 years. I should either be accepted by everybody or I should not stand. That is why I had very reluctantly to say

"no" to her. But when Choudhry Charan Singh rang me up, that was a very sad day, I had gone to a funeral of a near relation and I had come back, he rang me and said that we are sitting here, all the leaders and that we are making a request to you to come and join. I said, I don't fight elections and he said, no, it will be a unanimous choice and he added one more sentence which was decisive. He said that if you stand there will be no election and for the sake of the country we all request you to come. I told him, Choudhry Sahib, when you mention 'for the sake of the country' you foreclose my choice and I must answer this call of the country. And that is how I came to you. I did not even know what was in store for me and when I came to this House I realised that fools rush in where angels fear to tread.

I tried to manage affairs of this House with a certain amount of levity, witticism and wit. As the Leader said he quoted Shakespeare. My success was not because, as he said the adage, when age is in wit is out, did not apply to me. In fact, another author said, when "wine is in, the wit is out. As I do not drink my wit is never out. I made many friends here and I must say that I shall miss many of you not only now but also in future, but two persons I must specially mention. One was Mr. Pilloo Mody whose witticism and interjections always left me very happy because I liked to cross swords with him. The other person whom I shall always remember was Mr. Bhupesh Gupta, a very sound parliamentarian. The only defect in him was that when he spoke he took off his hearing-aid. Then there was no communication between him and me and he went on speaking as long as he liked. That was the one thing and the other thing I dreaded was the Zero Hour. I thought the shoulders of my colleague Mr. Shyam Lal Yadav were broader than mine. That is because there was one hon. Member who drove me

out of this House and that was Mr. Jha who would get up from that side with a point of order out of nothing. When the Speaker of the House of Commons said, are there many points of order. I said there are many points of disorder in my House. He took out his diary, noted it down and said that he would communicate it to his House as to what the Chairman said in India.

It has been a great pleasure to be with you all. Sometimes, it was not very happy and I must say that if I have hurt anybody's feelings, I apologise most properly and publicly for any grievance I may have caused to You. It is true that they did i P. . not 'catch my eye Once the Secretary-General wrote a slip to me about a young lady saying she was wanting to speak. I gave her a chance and then I mildly told him: "The lady should try to catch my eye and not ours."

There were many many occasions on which I was completely taken aback. But I can tell you that the most enjoyable event in my life was a privilege motion which I decided against Mr. Khushwant Singh. He called all the new Members "dog's body". I told him that being a new member, he was also a dog's body. Then I quoted Shakespeare's Macbeth that dogs are of all kinds, toe are shaggy and some are smooth. I am so happy that he took it in good part and did not take offence. But I must say that that privilege motion's reply T wrote with great verve and it is one of my proud performances in this House.

Then, last of all there is one couplet which was recited from Amir Khusro. I might tell the hon. Members that the couplet is not entirely of Amir Khusro. Half of it is of Amir Khusro and half of it is of Nizamuddin Aulia. It was Khusro who began by saying—

من تو شدم تو من شدی -
من جان شدم تو تن شدی -

And then he got stuck because he could not finish the couplet. It was Nizamuddin Axilia who said:

تا کس نکند بعد ازین -
من دیکوم تو دیکوی -

So dont give credit only to Amir Khusro. It was a joint effort.

Now I think I better finish. It is two minutes past one already. I tell you that you are very lucky in the choice of your next Chairman—Mr. Venkataraman. With his disarming smile, with his clear thinking and gentlemanly manners, with his learning, with his acumen, he will make an ideal and probably a better Chairman than I have ever been. I was too flippant often. He will not be that and he will keep the House in order. He has the highest regard of mine. Sometimes when the newspapers trotted out some names, I used to get goose-pimples. I did not know what the Prime Minister might do. She may choose a wrong person. At last, she has made a proper choice.

And now I shall, tell you that the most difficult task is to be a successful Vice-President. And also it is not easy to succeed. I will tell you the story of Calvin Coolidge, one of the most popular Presidents of the United States of America. One day, it was reported by Mr. Morrow, who was the father of Anne Lindbergh, the wife of the flier Lindbergh, the people were sitting and they were all talking as to whether Coolidge would be successful or not. Anno Lindbergh who was then only 6 years of age was sitting there. They all agreed that he would not be a success, till Anne Lindbergh, six years old then, said; "I am sure he will be a success. Do you know you came here and nobody asked me about the plaster on my little finger. But he was the one who enquired about it". Mr. Venkataraman is of that type.

He will be kind to every body. He will take the pains of others on himself.

As for me. I might as well finish from Morrow's account of Calvin Coolidge with another story before I sit down, thanking you all for the very kind words in which you have bid good-bye to me. I shall remember these. One of you asked whether I will ever enter the House again. I say I cannot enter by this door but by that door by committing a contempt of the House. The Story that I have from Calvin Coolidge is this. Calvin Coolidge, when he retired, had to fill a form. And unfortunately for him, there were two entries which he did not know what to do. One was "occupation." So he wrote "retired." Then the next entry was "remarks." And he said "good thing." I say the same. Thank you very much for all your kind words^

Now, the House is not adjourned yet. My colleague is going to carry on, as he does, in the Zero Hour. I must congratulate him for his performance there. Thank you very much, all of you.

SHRI SURESH KALMADI; Sir, an Indian Airlines' plane has been hijacked ... (Interruptions)...

MR. CHAIRMAN: Not by me. I didn't do it... (Interruptions)...

[Mr. Deputy Chairman in the Chair].

SHRI SURESH KALMADI: We want a statement from the Government on the hijacking. The security check was not carried out properly in Chandigarh. We want a statement by the Government. An Indian Airlines' plane has been hijacked... (Interruptions)..It is a serious matter. So we want a commitment that a statement will be made today.

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

I. Report of the Law Commission of India on section 122(1) of the Code of Criminal Procedure, 1973.

II. Notification of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs).

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): Sir, I beg to lay on the Table:—

I. A copy (in English and Hindi) of the Hundred and Second Report of the Law Commission of India on Section 122(1) of the Code of Criminal Procedure, 1973: Imprisonment for breach of bond for keeping the peace with sureties. [Placed in Library. See No. LT-3639/84].

II. A copy (in English and Hindi) of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs) Notification No. 1-CA(124)/81, dated the 19th May, 1984, amending the Chartered Accountant Regulations, 1964, under section 30B of the Chartered Accountants Act, 1949. [Placed in Library-See No. LT-8676/84].

I. Report and Accounts (1982-83) of the Delhi Transport Corporation.

II. Reports (1977-18 to 1982-83) of the Mormugao Dock Labour Board and related papers.

III. Reports (1977-78 to 1982-83) of the Visakliapatnam Dock Labour Board and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 35 of the Road Transport Corporations Act, 1950—

(i) Annual Report and Accounts of the Delhi Transport Corpora-